

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-452(ND)/2017

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2018.


NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Vinod Chaurasia, PCA		
	For the Respondent:	Mr. Navneet Kumar Jain, RP		

ORDER

Notice be issued to the State Bank of India and to all members of the COC, as to why the name of the RP has not been proposed as yet. The IRP who is now continuing as the RP shall take necessary steps returnable on 6th July, 2018.


(Ina Malhotra)
(Member (J))